

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c) 3329 complaints were received against various employees and officers of SAIL, with vigilance angle, in different Plants and Units during 1994-95, 1995-96 and 1996-97, out of which in 603 complaints Regular Departmental Action was initiated. The compilation of the information regarding the complaints and names of the employees and officers against whom chagres were framed etc. asked for would involve considerable time and labour which may not be commensurate with the results achieved.

#### Rail Passes to Employees

387. SHRI BRAHAMANAND MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Section Officer and Assistant both are group 'B' employees in Railway Board;

(b) if so, whether as per the railway pass rules all the group 'B' employees get 6 sets of facility passes;

(c) if so, the reasons for issuing 6 sets of facility passes to Section Officers and 3 sets of passes to Assistants; and

(d) the steps proposed to be taken to remove the disparity and to ensure that the Assistants also get 6 sets of facility passes like Section Officers ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir. Section Officers are Group 'B' (Gazetted) and Assistants are Group 'B' (Non-Gazetted).

(b) to (d) Six sets of passes are issued to group 'A' and Group 'B' Gazetted Officers only. Since Assistants are Group 'B' (Non-Gazetted), they are not eligible for six sets of privilege passes.

#### Functioning of Telephones

388. SHRI VIDYASAGAR SONKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the percentage of telephones in villages that are functioning properly;

(b) the number of sets which are repaired or maintained by the Department;

(c) whether the priority is given to Multi Access Rural Radio telephones;

(d) if so, the criteria adopted for deciding such priority; and

(e) the criteria followed for installation of rural PCOs and the position in regard to their functioning ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[English]

#### Post Offices in Rental Buildings

389. SHRIMATI BHAVNA BEN DEVRAJ BHAI

CHIKHALIA :

SHRI HARIN PATHAK :

DR. VALLABH BHAI KATHIRIA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of post offices in Gujarat functioning in rental buildings, Distt-wise;

(b) the details of post offices shifted from these private buldings during the last three years, Distt-wise;

(c) the details of schemes for construction of buildings for post offices in the State;

(d) the rent paid by the Government for hiring private buildings during 1996;

(e) the details of the schemes completed during the last three years, Distt-wise;

(f) the details of the schemes not taken up, though sanctioned for construction so far with reasons therefor, Distt-wise; and

(g) the time by which all the schemes sanctioned for construction of Post office/sub-post office buildings are likely to be completed, Distt-wise ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) As per Statement I 'A'.

(b) As per Statement II 'B'.

(c) As per Statement III 'C'.

(d) The rent paid by the Government for hiring private buildings during 1996 – Rs. 55,62,233.64 (Rupees Fifty five

lakhs sixty two thousand two hundred thirty three and paise sixty four only).

(e) As per Statement IV 'E'.

(f) As per Statement V 'F'.

(g) All the projects once construction is commenced, their completion depend on availability of funds.

#### Statement-I

*The number of Post Offices in Gujarat functioning in rental buildings, Distt-wise.*

Sl. No.	Name of District	Total
1.	Ahmedabad	154
2.	Gandhinagar	16
3.	Sabarkantha	49
4.	Banaskantha	29
5.	Mehsana	68
6.	Bharuch	61
7.	Dang	5
8.	Kheda	118
9.	Panchmahal	46
10.	Surat	104
11.	Vadodara	90
12.	Valsad	62
13.	Amroli	33
14.	Bhavnagar	61
15.	Jamnagar	57
16.	Junagadh	72
17.	Kachchh	54
18.	Rajkot	80
19.	Surendranagar U/T	38
20.	Diu/Daman	5
21.	Dadra N. Haveli	1
	<b>Total</b>	<b>1203</b>

#### Statement-II

*The details of Post Offices shifted from these private building during the last three years, Distt wise.*

Name of District	Post Office vacated during last three years
1	2
AHMEDABAD	SURAT
1. Air Port PO Bldg.	1. Karcholia
2. Gujarat Vidyapath PO Bldg.	2. Sugar Factory
3. Memnagar PO	3. Vyara RS
4. Maninagar PO	ANAND
5. Chaloda PO	1. Boria
6. LBRS PO	2. Vadasinor
7. Jalila PO	BHARUCH
8. Sanand PO	1. Hansot
9. Choksi Bazar PO	2. Bharuch City
GANDHINAGAR	3. Amod
1. Sector-16 PO	4. Kora
2. Sector-22 PO	5. Dediapada
3. Sector-17 PO	GODRA
4. Sector-28 PO	Nil
5. Sector-29 PO	KHEDA
6. Sector-30 PO	1. Salun
7. Sector-6 PO	2. Dabhan
8. Sector-7 PO	VALSAD
9. Rupal PO	1. Valsad D.O.
MEHSANA	2. Navsari HO
Nil	3. Chikhli PO
PALANPUR	AMRELI
1. Palanpur DO	Dhari PO
2. Palanpur Palance Road	BHAVNAGAR
3. Palanpur HO	1. Boatad RS

1	2
PALANPUR	2. Botad HO
4. Palanpur Kirtistambh	3. Ningala
5. Kanddara	4. Sanosara
6. Vadgam	5. Bhavnagar HO
7. Danta Bhavangadh	RAJKOT
HIMATNAGAR	Jetpur
1. Tintoi	JAMNAGAR
2. Chitroda	1. Jamvanthli
3. Khadbrahma RS	2. Jam Jodhpur DG
4. Sathamba	JUNAGADH
VADODARA	Junagadh DO
1. Chhani Road	Veraval HO
2. Race Course PO	KACHCHH
3. Samlaya RS	Gadhada Khadir PO
4. Savli Town PO	Bitta PO
5. Bodeli PO	Gandhidham
6. Vadodara D.O.	
SURENDRANAGAR	
Nil	

#### Statement-III

*The details of schemes for construction of buildings for Post Offices in the State.*

As on 31.3.1997, the following Post Office buildings are under construction in the Circle :-

Name of Post Office building	Name of District
1.	2
1. Post Office Building Maroli Bz.	Valsad
2. Post Office Building Raigadh	Sabarkantha
3. Post Office Building Bapunagar	Ahmedabad
4. Post Office Building Viramgam	Ahmedabad

#### Statement-IV

*The details of the Schemes completed during the last three years, Distt-wise*

The Departmental Buildings completed during the year 1994-95.

Postal Net. Work.

Sl No.	Post Office Building	Name of District	Date of Completion
1	2	3	4
1.	Ambawadi Vistar	Ahmedabad	4.7.94
2.	Sector-16, G.Nagar	Gandhinagar	14.6.94
3.	Sector-22 G.Nagar	"	12.10.94
4.	Vertical Extn. Modasa	Sabarkantha	15.10.94
5.	Vadgam	Banaskantha	1.9.94
6.	Palanpur H.O.	"	5.8.94
7.	Jagudan	Mahasana	15.9.94
8.	Nardipur	"	23.9.94
9	Unawa	"	14.10.94
10.	Dadia Pada	Bharuch	6.2.95
11.	Boria	Khoda	23.8.94
12.	Mosali	Surat	9.8.94
13.	Race Course P.O.	Vadodara	30.1.95
13A.	Samlaya	"	9.11.94
14.	Bhilad	Valsad	8.9.94
15.	Khumba	Amreli	10.10.94/ 17.1.95
16.	Botad H.O.	Bhavnagar	17.6.94
17.	Bhavnagar H.O.	-do-	02.1995
18.	Bhachau	Kuchchh	4.10.94
19.	Jetpur	Rajkot	17.8.94
20.	Kalol	Panchmahal	25.5.94
21.	Sant Road	"	-do-

1	2	3	4
<b>STAFF QUARTERS 1994-95</b>			
1.	Vankanar Type F-3, Ty-II-3	Rajkot	5.7.94
2.	Rajkot Ty.IV-3	Rajkot	15.7.94
3.	Keshod Type.I-3 Ty.II-3	Junagadh	14.8.94

The Departmental building completed during the year 1995-96

#### Postal Net Work

1.	Sector-29 Gandhinagar	G. Nagar	17.4.95
2.	Sector-17	-do-	-do-
3.	Sector-28	-do-	-do-
4.	Chaloda	-do-	10.8.95
5.	Mehsana H.O.	Mehsana	25.5.95
6.	Vadasinor	Kheda	3.4.95
7.	Dabhan Vertical Extn.	-do-	9.2.96
8.	Mandhvi (Bardoli)	Surat	17.6.95
9.	Dlpad	Surat	4.9.95
10.	Chikhli	Valsad	11.3.96

Department building completed during the year 1996-97

#### POSTAL NET WORK

1.	Sector-30, G. Nagar	G. Nagar	30.4.96
2.	Lothal Bhurkhui	-do-	11.11.96
3.	Danta B.G.	Banaskantha Dn.	22.4.96
4.	Vasai Dabhla	Mehsana	22.4.96
5.	Langhaaj	-do-	27.4.96
6.	Navsari H.O.	Valsad	19.8.96

#### (B) STAFF QUARTERS

1.	Kim 3 Nos Ty. II	Surat	4.2.97
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1	2	3	4
<b>(C) OTHER BUILDING</b>			
1.	Seputara Holiday Home	Ahwa-Dang	15.11.96

#### Statement-V

The details of the Schemes not taken up though sanctioned for constructions so far with reason therefor, Distt-wise:

Sl. No.	Name of Project	Name of Distt.	Reason for not start the constructions.
1	2	3	4
1.	Paladi PO	Ahmedabad	Due to
2.	Anandnagar PO	-do-	nonavailability
3.	Maninagar PO	-do-	of Funds
4.	M.M.S. Ahd.	-do-	-do-
5.	C.S.D. Ahd.	-do-	-do-
6.	Elisbridge PO Ahd.	-do-	-do-
7.	Gandhinagar PO	Gandhinagar	-do-
8.	Sector-19 PO GNR	-do-	-do-
9.	Sector-20 PO GNR	-do-	-do-
10.	Sector-23 PO GNR	-do-	-do-
11.	Sector-9 PO GNR	-do-	-do-
12.	UN PO	Banaskantha	-do-
13.	Chhapi PO	-do-	-do-
14.	Vav PO	-do-	-do-
15.	Sami PO	Mahesana	-do-
16.	Patan City	-do-	-do-
17.	GIDC Mahesana	-do-	-do-
18.	Ankleshwar PO	Bharuch	-do-
19.	Valia PO	-do-	-do-
20.	Rajipla PO	-do-	-do-
21.	Sarbhan PO	-do-	-do-

1	2	3	4
22. Vahai PO		Lang	Due to
23. Sarsa PO		Kheda	nonavailability
24. Thamna PO		-do-	of Funds
25. Limkheda PO		Panchmahal	-do-
26. Garbada PO		-do-	-do-
27. Sanjeli PO		-do-	-do-
28. Delol PO		-do-	-do-
29. Limdi PO		-do-	-do-
30. Nanpura HO		Surat	-do-
31. Bardoli HO Extension		-do-	-do-
32. Kukarmunda PO		-do-	-do-
33. Vadodara HO Extension		Vadodara	-do-
34. Pavagadh PO		-do-	-do-
35. Subhanpura PO		-do-	-do-
36. Kayaborohan PO		-do-	-do-
37. Chhani PO		-do-	-do-
38. Valsad HO Extension		Valsad	-do-
39. Daman PO		-do-	-do-
40. Killa Pardi PO		-do-	-do-
41. Atul PO		-do-	-do-
42. Sarigam PO		-do-	-do-
43. Chikhli PO		-do-	-do-
44. Dungri PO		-do-	-do-
45. Nargol PO		-do-	-do-
46. Khambha PO		Amrali	-do-
47. Liliya PO		-do-	-do-
48. Dhari PO		-do-	-do-
49. Begasari PO		-do-	-do-
50. Chital PO		-do-	-do-
51. Gariyadhar PO		Bhavnagar	-do-
52. Bhavnagar Chitra PO		-do-	-do-

1	2	3	4
53. Gogha PO		Bhavnagar	Due to
54. Dhasa Jn. PO Extension		-do-	nonavailability
55. Palitana PO		-do-	of Funds
56. Girgadhda PO		Junagadh	-do-
57. Sasangir PO		-do-	-do-
58. Ranavav RS		-do-	-do-
59. Bhasan PO		-do-	-do-
60. Adityana PO		-do-	-do-
61. Kukma PO		Kachchh	-do-
62. Khavda PO		-do-	-do-
63. Mothara PO		-do-	-do-
64. Kera PO		-do-	-do-
65. K.F.T. Zone Kachchh		-do-	-do-
66. PSD, Rajkot		Rajkot	-do-
67. Kalavad Road Rjt.		-do-	-do-
68. Maliya Miyana PO		-do-	-do-
69. Dhoraji PO		-do-	-do-
70. Rajkot HPO Extension		-do-	-do-

#### Hydro-Electric Project in Kerala

390. SHRI N.K. PREMCHANDRAN : Will the Minister of POWER be pleased to state :

(a) whether the Government are aware that water level in the Hydro-electric projects in Kerala stands receded alarmingly;

(b) whether the Government consider to increase the power share due to the State from the unallocated share of central pool to tide over the contingency;

(c) whether the Government allot extra power from the central grid to six million units per day in addition to the existing due share; and

(d) if so, the details thereof and the time by which it is likely to be increased ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE